

ITEM NO.1701

COURT NO.15

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 10037/2019

SHEO BARAN

Petitioner(s)

VERSUS

THE STATE OF U.P.

Respondent(s)

Date : 10-10-2022 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
[IN CHAMBER]

For Petitioner(s)

For Respondent(s) Mr. Adarsh Upadhyay, AOR
Mr. Aman Pathak, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The Registry is directed to inform the Supreme Court Legal Services Authority to follow up with the Jail authorities to ensure that the Petitioner is informed about the death of counsel that he had appointed and may elicit from him if he seeks the assistance of the Authority.

(VIJAY KUMAR)
COURT MASTER (SH)

(ANJU KAPOOR)
COURT MASTER (NSH)